

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 21st October, 2022

NO.HC.VII-56/2020/9137/A### On recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct Grade-II & III Judicial Officers of Assam and Grade-II & III Judicial Officers of Nagaland posted at Dimapur, Nagaland, to participate in the following cluster-wise 1 (one day) "**Refresher Course Training**" programme conducted by the Judicial Academy, Assam from **10 A.M. to 4.30 P.M.** respectively.

Date	Cluster	Districts	Host District/Place of Training
06.11.2022	Cluster-1	Cachar, Dima Hasao, Hailakandi, Karimganj	Cachar, Silchar
08.11.2022	Cluster-2	Kamrup(M), Kamrup, Nalbari, Bajali, Baksa, Darrang, Morigaon, South Salmara Mancachar, West Karbi-Anglong	Judicial Academy, Assam
13.11.2022	Cluster-3	Dibrugarh, Sivasagar, Tinsukia, Charaideo, Lakhimpur, Dhemaji	Dibrugarh
	Cluster-4	Bongaigaon, Barpeta, Chirang, Kokrajhar, Dhubri, Goalpara	Bongaigaon
20.11.2022	Cluster-5	Sonitpur, Biswanath, Nagaon, Udalguri, Hojai	Sonitpur, Tezpur
	Cluster-6	Golaghat, Jorhat, Karbi-Anglong, Majuli, Dimapur (Nagaland)	Golaghat

NO.HC.VII-56/2020/9138/A### On recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers as **Resource Persons** to conduct the cluster wise 1 (one day) "**Refresher Course Training**" programme for Grade-II & III Judicial Officers of Assam and Nagaland as indicated below.

Date	Cluster	Name of Resource Persons	Place of Training
06.11.2022	Cluster-1	Shri Subhabrata Dutta Addl. District & Sessions Judge, (FTC), Karimganj	Silchar

08.11.2022	Cluster-2	Shri Sunil Kumar Poddar District & Sessions Judge, Morigaon	Judicial Academy, Assam, Kamrup, Amingaon
13.11.2022	Cluster-3	Shri Jaspal Singh Addl. District & Sessions Judge, Dibrugarh	Dibrugarh
	Cluster-4	Shri Chandranshu Chaturvedy Principal Judge, Family Court, Barpeta Shri Yusuf Azaz Addl. District & Sessions Judge, Bijni	Bongaigaon
20.11.2022	Cluster-5	Shri Chatra Bhukon Gogoi District & Sessions Judge, Tezpur Shri Roushan Lal Member, Motor Accident Claim Tribunal, Nagaon	Tezpur, Sonitpur
	Cluster-6	Shri Mridul Kumar Kalita District & Sessions Judge, Jorhat Shri Dibya Jyoti Mahanta District & Sessions Judge, Golaghat Shri Nasim Akhtar Addl. District & Sessions Judge, Golaghat	Golaghat

By Order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-56/2020/9139-9168/A, Dated: 21-10-2022

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

4. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

5. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima, Nagaland.

(He is requested to inform all the Grade-II & III Judicial Officers about this Notification)

8. The District and Sessions Judges
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup(M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar

(He/She is requested to inform all the Grade-II & III Judicial Officers and the Resource Persons under his/her control about this Notification.

Further, the District & Sessions Judges of the Host Districts are requested to provide accommodation and necessary logistic support to the Resource Persons, Faculty Members and the Support staff of the Judicial Academy for the said training programme.)

9. Shri Mridul Kumar Kalita, District & Sessions Judge, Jorhat.
10. Shri Sunil Kumar Poddar, District & Sessions Judge, Morigaon.
11. Shri Dibya Jyoti Mahantga, District & Sessions Judge, Golaghat.
12. Shri Chatra Bhukon Gogoi, District & Sessions Judge, Sonitpur, Tezpur.
13. Shri Chandranshu Chaturvedy, Principal Judge, Family Court, Barpeta.
14. Shri Roushan Lal, Member, Motor Accident Claim Tribunal, Nagaon.

15. Shri Nasim Akhtar, Additional District & Sessions Judge, Golaghat.
16. Shri Jaspal Singh, Additional District & Sessions Judge, Dibrugarh.
17. Shri Subhabrata Dutta, Additional District & Sessions Judge, FTC, Karimganj.
18. Shri Yusuf Azaz, Additional District & Sessions Judge, Bijni.
19. Smti Mridu Chanda Bordoloi, Judge, Designated Court, Assam (attached to Judicial Academy, Assam as Faculty).
20. Sri Ratnadip Bhattacharjee, Special Judge, NDPS Court Assam (attached to Judicial Academy, Assam as Faculty).
21. The Principal Judge, Family Court, Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.

(He/She is requested to inform all the Grade-II & III Judicial Officers under his/her control about this Notification).

22. The Member Secretary, Assam State Legal Service Authority/ Nagaland State Legal Service Authority.

(He/She is requested to inform all the Grade-II & III Judicial Officers under his/her control about this Notification).

23. The Chief Judicial Magistrate,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup(M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar

(He/She is requested to inform all the Grade-II & III Judicial Officers under his/her control about this Notification)

24. The Treasury Officer,
Barpeta / Chirang / Dibrugarh / Golaghat / Jorhat / Karimganj / Morigaon / Nagaon / Sonitpur / Kamrup(M)
25. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

26. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
27. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
28. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREIN ABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
21.12.22
REGISTRAR (JUDICIAL)